

STATEMENT

Details of the accident.

On 29-12-1959 at about 17-51 hours while HB 62 Down Howrah-Bandel Local was standing at Chinsurah station on the Howrah-Bandel section of the Eastern Railway, No. HB 64 Down Local, a following train, entered the station on the same line and collided with the rear of HB 62 Down.

Casualty and damage to Railway property.

14 persons were injured of whom 3 sustained grievous injuries. The approximate cost of damage to Railway property has been estimated at Rs. 45,000.

The cause of the accident is under investigation by the Government Inspector of Railways, Calcutta.

Shri S. A. Mehdi: May I know why such a delay is taking place in the submission of the report?

Shri S. V. Ramaswamy: The matter has been taken up by the Government Inspector of Railways. He is still investigating.

Shri Sugandhi: May I know whether on this local section there are no controls to avert such accidents?

Shri S. V. Ramaswamy: Controls are there. The Government Inspector is investigating to find out how it happened.

Shri Tangamani: The train was standing and another train from the same direction collided with this train and the accident took place. On such a simple issue as this, how long will it take for the Government Inspector to complete his investigation?

Shri S. V. Ramaswamy: He must make a good job of it. He must have some time to go into it thoroughly.

Shri Tangamani rose—

Mr. Speaker: Next question. There is no use in asking further questions. The Inspector cannot do it in a hurry or in a perfunctory manner.

Shri Tangamani: This accident happened to a local train. Another train from the same direction collided with it resulting in injuries to 14 persons, three of them seriously.

Mr. Speaker: I am afraid hon. Members will have to go to that place for inquiry.

Reclamation of Ravine Lands

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*537. { **Shri Aurobindo Ghosal:**
Shri Vajpayee:
Shri Vidya Charan Shukla:
Shri Rameshwar Tantia:
Shri Prakash Vir Shastri:
Shri P. K. Deo:
Shri Bhakt Darshan:
Shri L. Achaw Singh:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether State Governments have been asked to prepare schemes for reclaiming ravine lands in their respective States;

(b) whether States will be given any assistance from the Centre in this regard; and

(c) if so, to what extent?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir, the Governments of Bombay, Madhya Pradesh, Uttar Pradesh and Rajasthan.

(b) Yes.

(c) Financial assistance is permissible according to the nature of the work done, on cost of works and work charged staff. For survey and afforestation, it is 50 per cent of the above cost and for all other works 12½ per cent., the balance being permissible as loan.

Shri Aurobindo Ghosal: May I know why other States were not given an opportunity to take up such schemes?

Dr. P. S. Deshmukh: These are the main States where the problem is acute.

Shri Anurobindo Ghosal: May I know whether the reclaimed lands will be put under cultivation through co-operative farming?

Dr. P. S. Deshmukh: We have not got much land reclaimed so far. So the question does not arise. It is the policy of Government to encourage co-operative farming wherever possible.

Shri Thirumala Rao: What is the amount allotted to Madhya Pradesh and what is the extent of the area covered by ravines in Madhya Pradesh?

Dr. P. S. Deshmukh: There was a provision of something like Rs. 77 lakhs in our budget. But nothing much has been spent. For Madhya Pradesh, we had sanctioned three schemes: (1) the ravine reclamation scheme in the Madhya Bharat region, (2) soil conservation ravine reclamation pilot project at Naikpura, and (3) soil conservation Chambal pilot project by the CTO. I have not got figures of the actual expenditure, but the cost was rather heavy. We intended to reclaim about 1,000 acres. The CTO did work on 352 acres. The cost was Rs. 900 per acre.

Shri Thirumala Rao: Are Government aware that apart from reclaiming land and increasing agricultural production, this ravine problem is intimately connected with the law and order problem, because the ravines provide shelter to a large number of dacoits?

Dr. P. S. Deshmukh: Yes, that is quite correct, and no less a person than the hon. President of the Indian Republic brought this matter to our notice freshly. We have now issued fresh instructions and asked for a report from the State Government.

श्री भवत बर्शन : श्रीमन् जिन राज्य सरकारों को इस सम्बन्ध में सुझाव दिये गए थे क्या उन्होंने ये सुझाव स्वीकार कर लिए हैं और क्या उन्होंने यह बताया है कि वे कब तक सारे कार्य को पूरा कर लेंगी ?

391 (A) LS—2.

डा० पं० शा० बेशमूल : जी नहीं, अभी तक उन से कोई नई स्कीम नहीं आई है। पहले जो स्कीम बनाई गई थी उन से मालूम हुआ कि खर्चा काफी ज्यादा होता है। मगर हमें आशा है कि नई स्कीम उन के पास से आ जायेंगी।

श्री राधेलाल व्यास : मध्य प्रदेश के उत्तरी क्षेत्र के बारे में जैसा कि माननीय मंत्री जी को मालूम है कि भिड़, मुरैना और चम्बल के दूसरे किनारे पर राजस्थान और उत्तर प्रदेश की सीमा में, डाकूप्रस्त क्षेत्र हैं, वहाँ के लिए इन योजनाओं पर ज्यादा खर्च आ रहा है लेकिन वहाँ की ला एंड आर्डर की समस्या को हल करने की दृष्टि से केन्द्र की तरफ से आर्थिक सहायता दी जाएगी जिस से वहाँ की यह डाकू समस्या हल हो और खाद्य उत्पादन भी काफी बढ़ सके ?

डा० पं० शा० बेशमूल : सभी बातों के ऊपर फिर ध्यान दिया जा रहा है।

सेठ गोविन्द दास : जहाँ तक मध्य प्रदेश के इस क्षेत्र का सम्बन्ध है अभी तक कहां कहां ऐसे क्षेत्रों में कार्य प्रारम्भ हो गया है और क्या मध्य प्रदेश सरकार ने इस सम्बन्ध में केन्द्रीय सरकार को लिखा है कि जो सहायता केन्द्रीय सरकार इस संबंध में देना चाहती है वह पर्याप्त नहीं है और उसको बढ़ाया जाए और क्या इस पर विचार किया जा रहा है ? और यह इसलिए भी जरूरी है कि इस समय की परिस्थिति में जैसा कि मेरे मित्र राधेलाल व्यास जी ने कहा कि ला एंड आर्डर का प्रश्न भी वहाँ है, यह चीज और भी महत्व प्राप्त कर जाती है ?

डा० पं० शा० बेशमूल : इसके लिए कुछ सहायता तो हमने शुरू से देने का करार किया था। अब इस सवाल को फिर से ध्यान में लिया जा रहा है और आशा है कि इसको और गौर से देखा जाएगा और नई स्कीम बनाई जायेंगी।